GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO.813
TO BE ANSWERED ON 19.09.2020

Auction of mines under eleventh phase

813. Smt. PHULO DEVI NETAM:

Will the Minister of ***COAL*** be pleased to state:

a. the mines put up for auction under the eleventh phase under the Coal Mines(Special Provisions) Act, 2015 and under the Mines and Minerals (Development and Regulation) Act, 1957;
b. whether it is a fact that many mines have been removed from the above auction list, if so, the details of such mines and the reasons therefor;
c. whether the States have been consulted about the auction of the said mines; and
d. the details of the correspondence taken place between the States and the Central Government regarding the auction of the said mines?

ANSWER
MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) The details of mines put up for auction under the eleventh phase under the Coal Mines(Special Provisions) Act, 2015 and under the Mines and Minerals (Development and Regulation) Act, 1957 is enclosed as Annexure.

(b to c) Yes, Sir. On the request of Hon'ble Chief Minister of Maharashtra, Bander coal mine was withdrawn from auction on 21.07.2020 as the same was falling in Tadoba Andhari Tiger Reserve and on the request of Government of Chhattisgarh, 5 coal mines, viz. Fatehpur East, Madanpur (North), Morga-II, Sayang and Morga South, were withdrawn from auction as the same were coming under the proposed Elephant corridor by the State Government. In replacement of the above-mentioned 5 coal mines, 3 coal mines, viz. Dolesara, Jarekela & Jharpalam Tangarghat from Chattisgarh were offered for auction on 01.09.2020.

(d) Before the launch of the current tranche of auction, the terms and conditions were consulted with the Government of States where the coal mines are located. A Discussion Paper on the key terms and conditions for the auction of coal mines/ blocks was published by the Ministry of Coal for public consultation on 14.01.2020 and copies of the same were sent to the Chief Secretaries of all the coal bearing States vide letter dated 22.01.2020. Comments were sought from the coal bearing State Governments and it was also stated in the said letter that a tentative list of 80 coal mines to be auctioned with their details is placed in the website of Central Mine Planning and Design Institute (CMPDIL) and the first tranche of the auction is proposed to be launched in the financial year 2019-20. Subsequently, a meeting with the representatives of the State Governments was held on 05.02.2020 under the Chairmanship of Secretary (Coal), Government of India. Another meeting was held on 23.02.2020 at CMPDI, Ranchi on coal evacuation route for 80 coal blocks identified by the Ministry of Coal for auctioning.

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Annexure

AUCTION OF COAL MINES FOR SALE OF COAL
REVISED LIST OF COAL MINES

(11th TRANCHE OF AUCTION UNDER THE COAL MINES (SPECIAL PROVISIONS) ACT, 2015)
(1st TRANCHE OF AUCTION UNDER THE MINES AND MINERAL (DEVELOPMENT AND REGULATIONS) ACT, 1957)

S. No.	Coal Mine	Act	State	Category
1	Brahmadiha	CM (SP) Act, 2015	Jharkhand	Fully Explored
2	Chakla	CM (SP) Act, 2015	Jharkhand	Fully Explored
3-4	Chendipada & Chendipada II	CM (SP) Act, 2015	Odisha	Fully Explored
5	Chitarpur	CM (SP) Act, 2015	Jharkhand	Fully Explored
6	Choritand Tiliaya	CM (SP) Act, 2015	Jharkhand	Fully Explored
7	Gare-Palma-IV/1	CM (SP) Act, 2015	Chhattisgarh	Fully Explored
8	Gare-Palma-IV/7	CM (SP) Act, 2015	Chhattisgarh	Fully Explored
9	Gondulpara	CM (SP) Act, 2015	Jharkhand	Fully Explored
10-11	Gotitoria(East) & Gotitoria(West)	CM (SP) Act, 2015	Madhya Pradesh	Fully Explored
12-13	Machhakata & Mahanadi	CM (SP) Act, 2015	Odisha	Fully Explored
14	Marki Barka	CM (SP) Act, 2015	Madhya Pradesh	Fully Explored
15	Marki Mangli II	CM (SP) Act, 2015	Maharashtra	Fully Explored
16	North Dhadu	CM (SP) Act, 2015	Jharkhand	Fully Explored
17	Radhikapur (East)	CM (SP) Act, 2015	Odisha	Fully Explored
18	Radhikapur (West)	CM (SP) Act, 2015	Odisha	Fully Explored
19	Rajhara North (Central & Eastern)	CM (SP) Act, 2015	Jharkhand	Fully Explored
20	Seregarha	CM (SP) Act, 2015	Jharkhand	Fully Explored
21	Sahapur East	CM (SP) Act, 2015	Madhya Pradesh	Fully Explored
22	Sahapur West	CM (SP) Act, 2015	Madhya Pradesh	Fully Explored
23	Shankarpur Bhatgaon II Extn.	CM (SP) Act, 2015	Chhattisgarh	Fully Explored
24	Sondhia	CM (SP) Act, 2015	Chhattisgarh	Fully Explored
25	Takli-Jena-Bellora(North) & Takli-Jena-Bellora (South)	CM (SP) Act, 2015	Maharashtra	Fully Explored
26	Thesgora-B/ Rudrapuri	CM (SP) Act, 2015	Madhya Pradesh	Fully Explored
27	Urtan North	CM (SP) Act, 2015	Madhya Pradesh	Fully Explored
28	Urma Paharitola	CM (SP) Act, 2015	Jharkhand	Partially Explored
29	Bandha	MMDR Act, 1957	Madhya Pradesh	Partially Explored
30	Brahmanbil & Kardabahal	MMDR Act, 1957	Odisha	Fully Explored
31	Dhirauli	MMDR Act, 1957	Madhya Pradesh	Fully Explored
32	Dolesara	MMDR Act, 1957	Chhattisgarh	Fully Explored
33	Jarekela	MMDR Act, 1957	Chhattisgarh	Partially Explored
34	Jharpalam Tangarghat	MMDR Act, 1957	Chhattisgarh	Partially Explored
35	Kuraloi (A) North	MMDR Act, 1957	Odisha	Fully Explored
36	Marwatola Sector-VI & Sector-VII	MMDR Act, 1957	Madhya Pradesh	Fully Explored
37	Phuljhari (East & West)	MMDR Act, 1957	Odisha	Fully Explored
38	Urtan	MMDR Act, 1957	Madhya Pradesh	Fully Explored

Note: The above list is indicative. Mines may be added / deleted from the list.